

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2031**  
ANSWERED ON 23.12.2022

PRADHAN MANTRI FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES  
SCHEME

**2031. SHRI ABDUL WAHAB:**

Will the MINISTER OF *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) total amount of credit linked subsidy provided under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) scheme;
- (b) the State-wise data of number of micro food processing units who availed this subsidy;
- (c) the average time it takes to process the application and disbursal of subsidy;
- (d) whether the profitability of these micro enterprises has increased after receiving capacity building support; and
- (e) if so, the details thereof and if not, reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI PRAHLAD SINGH PATEL)

- (a). The total amount of Center Share of credit linked subsidy provided under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme is Rs. 110.86 crore.
- (b). The State-wise data of number of micro food processing units who availed this subsidy is at **Annexure**.
- (c). The average time taken to process the application by the States and the Banks is 81 days and for disbursal of subsidy, it is 30 days.
- (d) & (e). Capacity building and training is a critical component in technical upgradation and formalization of micro food processing enterprises which helps them in understanding the requirements for setting up / upgradation related to technology, quality and safety standards prescribed by Food Safety and Standards Authority of India (FSSAI), Udyam Registration, Goods & Services Tax (GST) Registration, good hygiene practices, packaging, storage, procurement, new products development etc. including profitability of the micro enterprises.

\*\*\*\*\*

**ANNEXURE REFERRED IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2031 FOR ANSWER ON 23.12.2022 REGARDING PRADHAN MANTRI FORMALISATION OF MICRO FOOD PROCESSING ENTERPRISES SCHEME**

<b>Sl. No.</b>	<b>State</b>	<b>No. of beneficiaries</b>
1.	Andaman And Nicobar Islands	5
2.	Andhra Pradesh	382
3.	Arunachal Pradesh	1
4.	Assam	124
5.	Bihar	2
6.	Chandigarh	5
7.	Chhattisgarh	39
8.	Dadra And Nagar Haveli And Daman And Diu	1
9.	Delhi	15
10.	Goa	8
11.	Gujarat	14
12.	Haryana	148
13.	Himachal Pradesh	526
14.	Jammu And Kashmir	46
15.	Karnataka	355
16.	Kerala	71
17.	Ladakh	6
18.	Madhya Pradesh	205
19.	Maharashtra	900
20.	Manipur	67
21.	Meghalaya	8
22.	Nagaland	8
23.	Odisha	138
24.	Puducherry	1
25.	Punjab	188
26.	Rajasthan	98
27.	Sikkim	1
28.	Tamil Nadu	737
29.	Telangana	156
30.	Tripura	8
31.	Uttar Pradesh	385
32.	Uttarakhand	19
	<b>Total</b>	<b>4667</b>